

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-144/2007/4995/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Debashish Saikia,
Addl. Sessions Judge cum Special Judge, POCSO
cum
i/c District and Sessions Judge,
Barpeta.

Dated Guwahati, the 21st July 2022.

Sub: **Casual leave with station leave permission.**

Ref:- Your Letter No. DJB./3704 (E), dtd. 15.07.2022.

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 16.07.2022 with permission to leave the station, from the evening of 15.07.2022 till the morning of 18.05.2022**, has been granted. The next senior most Judicial officer at the station would remain in charge of your Court and office during your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO .HC.VII-144/2007/4996/A, dated , 21-07-2022

Copy to:-

1. The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)

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